

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) Nos. 267 & 278 to 308 of 2018

IN THE MATTER OF:

M/s. Adarsh Buildestate Ltd. & Ors.

...Appellants

Vs.

Union of India

...Respondent

Present: Appellant: -
Respondents: - Mr. Rhythm B , Mr. Reshu Jain For SFIO
Advocates.

ORDER

17.02.2020 Post the case 'for hearing' on **4th March, 2020** before appropriate Bench.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

/sr/gc/